GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 3673 TO BE ANSWERED ON 22ND MARCH, 2023

BROADBAND SERVICES

3673. SHRI M. SELVARAJ:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government is satisfied with the quality of broadband services being provided in the country and if so, the details thereof;

(b) the details of the remedial measures taken by the Government in this regard, State/UT-wise;

(c) whether the Government has fixed any time limit and/or prepared any draft for connecting villages with 4G, 5G and Wi-Fi broadband service under Digital India and if so, the details thereof; and

(d) the details of the measures being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) & (b) TRAI has been monitoring the performance of Broadband Service Providers against benchmarks for various Quality of Service parameters prescribed vide 'Quality of Service of Broadband Service Regulations, 2006 (11 of 2006) dated 6.10.2006' and 'The Standards of Quality of Service for Wireless Data Services Regulations, 2012 (26 of 2012) dated 4th December 2012' as amended from time to time on Licensed Service Area (LSA) basis.

Wherever the benchmark is not met, the explanation of the Service Providers is called for and after considering the explanation submitted by service providers in this regard, TRAI imposes financial disincentives for non-compliance of the benchmark.

Approximately 11 Lakh Route Kms Optical Fiber Cable (OFC) of public sector units and around 23.5 lakh BTSs (base transceiver station) have been mapped on PM GatiShakti National Master Plan (NMP) platform. Also, OFC of state governments of Telangana, Kerala, Rajasthan, Andhra Pradesh & Jharkhand has been mapped. These OFC can be used by telecom service providers for connecting the un-fiberized BTSs with the nearest available OFC.

(c) & (d) BharatNet project is being implemented in a phased manner to create network to connect Gram Panchayats (GPs)/ Villages with broadband in the country. This infrastructure is leased to Telecom Service Providers (TSPs)/ Internet Service Providers (ISPs) for provision of internet

connectivity in GPs/villages. The scope of BharatNet project on 30.06.2021 was extended upto all inhabited villages beyond GPs. Target for completion of BharatNet Project is 2025.

PM WANI (Prime Minister Wi-Fi Access Network Interface) framework aims to accelerate proliferation of internet services by setting up public Wi-Fi Access points in the country with the objective of building Digital India and consequential benefit thereon.

Universal Service Obligation Fund (USOF), DoT is implementing various project for connecting villages with 4G services across country such as (1) 502 Aspirational District Project, (2) 354 Uncovered Village Project, (3) Left Wing Extremism (LWE) Phase-II Project, (4) Left Wing Extremism Phase-I (LWE-I) Project, (5) 7287 Aspirational District Project, (6) Arunachal Pradesh and 2 Districts of Assam Project, (7) Meghalaya Project and (8) 4G Saturation Project.
